

**ADDENDUM TO FORM G  
INVITATION FOR EXPRESSION OF INTEREST FOR  
RADIUS ESTATE PROJECTS PRIVATE LIMITED  
OPERATING IN REAL ESTATE INDUSTRY AT MUMBAI**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

In supersession of earlier public announcement as issues by the undersigned regarding Invitation of Expression of Interest for submission of resolution plan in **RADIUS ESTATE PROJECTS PRIVATE LIMITED on May 6, 2023. It is informed that revised timelines for submission of EOI will be as under:**

<b>RELEVANT PARTICULARS</b>		
10.	Last date for receipt of expression of interest	June 30, 2023
11.	Date of issue of provisional list of prospective resolution applicants	July 10, 2023
12.	Last date for submission of objections to provisional list	July 15, 2023
13.	Process email id to submit EOI	cirp.reppl@gmail.com

Note: The other contents and terms of the Form -G dated May 6, 2023, shall remain the same. Further, the existing prospective resolution applicant(s) who have submitted their Expression of Interest by May 21, 2023, in response to Form G dated May 6, 2023, need not submit again.

**SD/-**

**Vithal M. Dahake**

**Resolution Professional**

**In the matter of Radius Estate Projects Private Limited**

(Earlier Vishwaroop Realtors Private Limited)

Regn. No: IBBI/IPA-003/IP-N000117/2017-2018/11296

AFA No. AA3/11296/02/160124/300862 valid till 16-01-2024

**Process specific address for correspondence:**

**Incorp Restructuring Services LLP**

405-408, Hind Rajasthan Building,

D. S. Phalke Road, Dadar East, Mumbai 400014

Process specific email ID for correspondence: [cirp.reppl@gmail.com](mailto:cirp.reppl@gmail.com)

Process specific website for correspondence: <http://radiusestateprojects.com/>

**Date: June 15, 2023**

**Place: Mumbai**